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Title: Introduction of the Transplantation of Human Organs (Amendment) Bill, 2009.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Madam, I beg to move for leave to introduce a Bill to amend the Transplantation of Human Organs Act, 1994.

 $\ensuremath{\mathsf{MADAM}}$  SPEAKER: The question is :

"That leave be granted to introduce a Bill to amend the Transplantation of Human Organs Act, 1994."

The motion was adopted.

SHRI GHULAM NABI AZAD: I introduce\*\* the Bill.